

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No. 383/KB/2017
I.A.No. 461/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M

Name of the Company	Sri Sandip Das -Vs- K.D. Digital Signature Solution Pvt Ltd		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) CS SIDDHARTHA MURARKA

2) CS ABHJIT NAGEE

} Respondents

Abhijit
15/02/18

1) Mr. Prasejit Burman

2) Ankita Maitra

} Petitioner.

Prasejit Burman
15/02/18

ORDER

Ld. Counsel for the petitioner and the respondent is present.

Written submissions in the instant C.P. has been filed from both sides. For hearing in the regular bench is adjourned to 26/03/2018.

List it on 26/03/2018.

Sd

(Jinan K.R.)
Member (J)